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1. 数点数 第二十二章

Statement

Total Insertions made space consumed and amount paid to Newspapers in different Language Groups
during 1977-78.

Language							Insertions	Space col. x cms.	Amount ir. Rs.
English	•						29,279	7,88,212	95,61,256
Hindi		• ;					21,270	8,69,120	54,69,533
Urdu	4	•					11,695	4,95,454	14,98,176
Punjabi							2,685	1,10,940	4,72,68o
Sindhi				· .	1	•	± 15 507	23,851	91,630
Bengali					•	•	3,378	1,41,702	11,48,722
Assamese							1,162	40,515	1,61,106
Oriya			•			•	1,051	48,444	2,31,330
Marathi		•	.•		· . •.		4,571	1,93,033	10,03,143
Gujarati			•				3,759	1,81,959	9,90,971
Tamil		•					2,708	1,06,459	6,22,772
Telugu							1,827	82,390	4,52,994
Malayalam			٠				2,219	1,16,310	11,99,516
Kannada		•	٠			•	2,032	93,709	4,87,790
Mozo & Khasi	ł		•				149	7,308	18,697
Konkani	•			•		•	95	-1,898	4,525
Sanskrit				•		•	54	2,908	6,828
			Тот	AL.			88,368	33,04,220	234,21,669

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Law on Lokayukta in States

705. PROP. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the States which have enacted law on the Lokayukta together with the date of enactment; and
- (b) thei steps Central Government propose to take to ensure the enactment of the law in this behalf by the remaining States.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATILT); (a) Information is available in respect of States of Bihar, U.P., Maharashtra, Rajasthan, Orissa, Sikkim, Tamilnadu, Assam, Haryana, Himachal Pradesh, Gujarat, Kerala and Meghalaya. According to this information, five States, viz. Bihar, Pradesh, Rajasthan, Uttar Maharashtra and Orissa have already enacted law on the Lokayukta. A statement showing the

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names of the Act and date of the enactment, as available is enclosed. (See below)

As regards the other States, information is being collected.

(b) it is only after the Lokpal Bill, 1977, which is presently before the Lok Sabha, is enacted, that the question of asking the State Governments to consider the desirability of enacting similar legislation wiH arise.

to Questions

Statement

	State .	-		Name of the Act	Date of Notification
	Bihar	• • • •		The Bihar Lokayukta Act, (Bihar Act VI of 1974	i)
	U. P.		•	The Uttar Pradesh Lokayukta and UP-Lokayuktas Act, 1974 (U.P. Act No. 42 of 1975)	8-9-1975
ir C	Maharashtra ,			The Maharashtra Lokayukta and U.P. Lokayukt Act, 1971 (Maharashtra Act No. XLVI 2. of 1971)	as 10-12-1971
	Rajasthan	<i>2.</i>		The Rajasthan Lokayukta and U.P. Lokayuktas A 1973 (Act No. 9 of 1973)	Act,
	Orissa .			The Orissa Lokpal and Lokayuktas Act, 1970 (Orissa Act, 1 of 1971)	17-2-1971

Persons arrested under MISA and DIR

706. PROF. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the final number of persons arrested under MISA and DIR in each state in 1975-76 and 1976-77;
- (b) whether any detenus arrested during the emergency are still in prison; a«d
- (c) if so, what is their number State-wise and what are the reasons for their continued detention?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A Statement is attached containing available data on the number of persons arrested under MISA and D.I.S.I.R. for the period 25-6-1975 Io 21-3-1977 and 25-6-1975 t₀ 15-4-1977 respectively. (See below).

(b) and (c) No person detained under MISA during the emergency is in detention now, as the Act has been repealed.

Statement

•er of persons detained under MISA during the period from 25-6-ic,75fo 81-3-1077 A'u

S. N Unio	o. Name of State/ on Territory	Number of persons detained	
1	Andhra Pradesh	1078	
2	Assam	534	
3	Bihar	2083	
4	Gujurat	1762	
5	Haryana	200	
6	Himachal Pradesh	34	
7	Jammu & Kashmir	553	
8	Karnataka	483	
9	Kerala	786	
Ю	Madhya Pradesh	5 ^P 20	
ΤI	Maharashtra	5475	
12	Manipur	'43	
'3	Meghalaya	39	